

GOVERNMENT OF INDIA
(MINISTRY OF TRIBAL AFFAIRS)
RAJYA SABHA
UNSTARRED QUESTION No. 3494
TO BE ANSWERED ON 25.03.2021

TRIBAL AGRICULTURAL LAND PATTA HOLDERS

3494. SHRI N.R. ELANGO:

Will the Minister of **TRIBAL AFFAIRS** be pleased to state:

(a) the number of tribals who are given agricultural land patta under the Forest Act, 2005 in Tamil Nadu; and

(b) the number of tribal agricultural land patta holders under the Forest Act, 2005 benefitted under the Pradhan Mantri Kisan Samman Nidhi Yojana (PM-KISAN) in Tamil Nadu?

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SMT. RENUKA SINGH SARUTA)

(a) & (b) State Government of Tamil Nadu has informed that 8384 Individual rights were given to Tribal People who are living in forest under the Forest Rights Act, 2006 and none is benefitted under the Pradhan Mantri Kisan Samman Nidhi Yojana (PM-KISAN) in Tamil Nadu.
